

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No. 9988/2025

M/S JAI PRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 84965/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 86669/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 84967/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 84963/2025 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

C.A. No. 9989/2025 (III-A)C.A. No. 9990/2025 (III-A)

(IA No. 146193/2025 - EXEMPTION FROM FILING O.T.

IA No. 146195/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 27-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR

HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s)

Mr. Abhishek Anand, Adv.

Ms. Palak Kalra, Adv.

Ms. Ridhima Malhotra, Adv.

Mr. Karan Kohli, Adv.

Ms. Pallavi Pratap, AOR

Mr. Madhav Kanoria, Adv.

Ms. Srideepa Bhattacharyya, Adv.

Ms. Neha Shivhare, Adv.

Mr. Vikash Kumar Jha, Adv.

Ms. Tara Ranade, Adv.

M/s. Cyril Amarchand Mangaldas Aor, AOR

Ms. Pallavi Pratap, AOR

For Respondent(s)

Mr. Ranjit Kumar, Sr. Adv.

Mr. N. Venkataraman, A.S.G.

Mr. Abhimanyu Bhandari, Sr. Adv.

Mr. Amar Gupta, Adv.

Mr. Pranav Tanwar, Adv.
Mr. Anirudh Vats, Adv.
Mr. Divyam Agarwal, AOR
Mr. Akash Dikshit, Adv.

Mr. Ratnakar Dash, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Devadatt Kamat, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Mr. Harsh Pandey, Adv.
Mr. Hruday Bajentri, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.
Ms. Shivani, Adv.

Mr. Divyam Agarwal, AOR
Mr. Shashank Shekhar Singh, AOR
Mr. Abhishek Kumar Singh, AOR
Mr. Abhishek Kumar Singh, AOR
Mr. Rakesh Kumar-i, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Subject to the orders of the Hon'ble The Chief Justice, list these matters expeditiously before a Bench in which one of us, Alok Aradhe J., is not a member.

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)